

Quotation Notice

The sealed quotations are invited from reputed service providers for "Annual Maintenance Contract" for the ICT equipments installed in the High Court of Bombay at Goa, Altinho, Panaji Goa for the period of one year. The details of ICT equipments are as under:

SrNo	ICT Equipments Description	Qty	Purchase value per equipment
1	Biomax X990 Attendance Machine	02	20,992
2	HP DL360p Gen8 Server	02	2,03,085
3	Dlink KVM Switch - KU-0316	01	11,950
4	ATEN LCD Console - CL100M	01	48,880
5	LED Monitor (Samsung 55")	01	1,49,158
6	Projector (Benq)	01	1,80,225
7	Video Conferencing (Cisco)	01	4,87,065
8	Computer (Raspberry Pi with OS) <i>AMC to be executed from 30/06/2019</i>	14	16,675

The Sealed Quotation must be superscribed as "**Quotation for Annual Maintenance Contract (ICT Equipments)**" and should reach on or before **04/07/2019 up to 5.00 p.m.** The quotations should be in a sealed envelop addressed to:

**The Registrar (Administration),
High Court of Bombay at Goa,
Altinho-Panaji Goa.**

The Bidder may inspect ICT equipments on any working day between 11 a.m. and 5 p.m. during bid period with prior intimation to the Registrar (Administration), High Court of Bombay at Goa.

TERMS AND CONDITIONS:

- 1. The AMC charges should be less than 8% of the actual purchase cost of the aforesaid ICT equipments.***
- 2. The bidder must have its office or authorized service center under jurisdiction of the Goa.***

3. Rate for Annual Maintenance Contract shall be valid for one year from the date of the order.
4. Rates quoted should be shown separately item wise
5. GST shall be shown separately. i.e. rate shown should be exclusive GST.
6. The quotations should be accompanied with the details of the services which would be provided by the service.
7. Bidder to attach copy of GST Registration certificate/documents, copy of PAN Card, copy of registration of firm, References of work experience.
8. Registrar(Administration), High Court of Bombay at Goa reserves the right to reject or accept any or all the quotations without assigning any reason thereof.
9. The complaint lodged with such service provider should be solved within 48 hours in case of on-site solution, where problem is minor and within 72 hours in case, the said equipment is required to be taken away for repairing/replacement.
10. If the quality of the service is not found to be satisfactory, the work assigned will be discontinued without any prior notice.
11. The bill in respect of AMC will be paid after every six months.

Sd/-

Panaji, Goa.
Dated 26/06/2019

(Sudhir Deshpande)
Registrar (Administration)